## WRITTEN ANSWERS TO STARRED AND UNSTARRED QUESTIONS SET FOR THE 20TH OCTOBER 2008 #

## **Development of Chiria Mines**

\*21. SHRI JAI PRAKASH NARAYAN SINGH: SHRI C. RAMACHANDRAIAH:

Will the Minister of MINES be pleased to state:

- (a) whether it is a fact that M/s Arcelor Mittal has shown interest in joining hands with Steel Authority of India Ltd. (SAIL), and is open for a Joint Venture (JV) agreement for developing the Chiria Mines;
  - (b) if so, the complete details in this regard; and
- (c) the steps taken by Government to resolve the ongoing dispute between SAIL and the Jharkhand Government over Chiria Mines?

THE MINISTER OF MINES (SHRI SIS RAM OLA): (a) No such proposal has been brought to the notice of Ministry of Mines.

- (b) Does not arise.
- (c) Differences between SAIL and the State Government of Jharkhand are the subject matter of court proceedings.

## Beggars selling children in Kolkata

†\*22. SHRI SHREEGOPAL VYAS: SHRI BALAVANT *ALIAS* BAL APTE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that beggars are selling children in Kolkata;
- (b) whether it is also a fact that this practice is not being controlled due to corruption; and
- (c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) The State Government of West Bengal have informed that it is not a fact that beggars are selling children in Kolkata.

(b) and (c) Do not arise in view of above.

## Judges (Inquiry) Bill

\*23. SHRI RAMDAS AGARWAL: Will the Minister of LAW AND JUSTICE be pleased to state:

#The sitting of the Rajya Sabha on Monday, the 20<sup>th</sup> October, 2008 was adjourned on account of the passing away of Shri Laxminarayan Sharma a sitting member. Answers to questions put down in the list for that day were laid on the table of the House on Tuesday, the 21<sup>st</sup> October, 2008. †Original notice of the question was received in Hindi.